

**North Karanpura super thermal power project, Jharkhand**

†\*359. SHRI DHIRAJ PRASAD SAHU: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that implementation of the National Thermal Power Corporation's North Karanpura Super Thermal Power Project at Tandwa, district Chatra, Jharkhand has not been started as yet; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Cabinet Committee on Investment (CCI) in its meeting held on 20.02.2013 decided to allow NTPC to construct North Karanpura Super Thermal Power Project at Tandwa, District Chatra in Jharkhand. It was also decided, in-principle, to restore the original coal linkage granted to North Karanpura Super Thermal Power Project with the stipulation that the coal supplies will commence during the 13th Five Year Plan.

After the clearance of the project by CCI, progress has been made in various areas for implementation of North Karanpura Super Thermal Power Project which, *inter-alia*, include restoration of coal linkage to the project by Ministry of Coal, approval of Feasibility Report by NTPC's Board, obtaining Expert Appraisal Committee's recommendation for renewal of Environmental clearance, Preliminary construction activities, etc.

**Plan assistance to special category States**

360. SHRI G. N. RATANPURI: Will the Minister of FINANCE be pleased to state:

(a) the details of allocation made under annual State plan assistance and special plan assistance to the special category States during the current financial year, State-wise;

(b) the details of actual disbursements made against the allocation, State-wise; and

(c) the reasons for delay in full disbursement or curtailed assistance, State-wise?

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†Original notice of the question was received in Hindi.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The State-wise details of allocation made under Annual Plan of the Special Category States and Central Assistance to State Plans, including Special Plan Assistance for the current year 2013-14 are as under:

(Rs in crore)

State	Size of Annual State Plan as per SoF	Central Assistance under State Plan	Special Plan Assistance
Arunachal Pradesh	3700.00	3177.15	454.00
Assam	12500.00	8873.05	320.00
Himachal Pradesh	4100.00	3815.43	500.00
Jammu and Kashmir	7300.00	10396.68	2064.00
Manipur	3650.00	3745.36	450.00
Meghalaya	4151.00	2912.25	550.00
Mizoram	2500.00	2513.85	520.00
Nagaland	2000.00	2904.70	250.00
Sikkim	2060.00	1790.51	408.00
Tripura	2500.00	3106.91	475.00
Uttarakhand	8500.00	5385.00	350.00

(b) Details of actual disbursements made against allocation under State Plan schemes under Demand No. 36 of Ministry of Finance during 2013-14, are annexed [See Appendix 230 Annexure No. 21]

(c) Funds against the Plan allocations are released promptly on receipt of recommendations of the concerned line Ministries/Planning Commission after fulfilment of conditions of release, including utilization certificates of the funds released in the previous years.